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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-------------|-----------|---------|-----------------------------------|
| CP No.5/BB/18 | - | Admission | 252(3) | Suvee Impex Pvt Ltd Vs roc |

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Counsel for petitioner company is present. Registry has called for additional information. Counsel is directed to supply the same.

List it on 15.01.2018.


MEMBER (T)


MEMBER (J)